

<b>Nomination of cases by Hon'ble the Chief Justice on 21.04.2016</b>			
<b>Sl no.</b>	<b>Case details</b>	<b>Nominated to-</b>	<b>File delivered in section</b>
<b>Hon....., J.</b>			
	<b>SCC Revision – 159/2016</b>	<b>Hon'ble Harsh Kumar, J.</b>	<b>Computer Fresh Section on 21.04.2016</b>
<b>Appropriate Court dealing with such matters</b>			
	<b>Bail – 11444/2016</b>	<b>Appropriate Court dealing with such matters</b>	<b>Bail section on 21.04.2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
/22.04.2016 /